



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,24th September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HON'BLE THE CHIEF JUSTICE(ACTING)
HONOURABLE MR. JUSTICE MANOJIT BHUYAN**

COURT NO: 2

[DIVISION BENCH - I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	PIL/37/2020 (HIGH UP ON THE LIST), FIXED	PALASH CHETIA AND ANR. Versus THE CHANCELLOR, KRISHNA KANTA HANDIQUI STATE OPEN UNIVERSITY AND 3 ORS.	MR. S BORTHAKUR MS. P BORAH	SC, HIGHER EDU
2	PIL(Suo Moto)/2/2020 FIXED	X X X X Versus IN RE - THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR, SR. ADV	GA, ASSAM
3	WP(C)/110/2020 FIXED	ALOK SARKAR AND 312 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A H M R CHOUDHURY MR F Z MAZUMDER	GA, ASSAM
4	WITH WP(C)/140/2020	FUL MIAH AND 371 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A H M R CHOUDHURY MR. J LASKAR MR F Z MAZUMDER	GA, ASSAM
ADMISSION				
5	WA/86/2020 FIXED	ALAHZER ALI, ACS Versus THE STATE OF ASSAM AND 3 ORS	MR. B CHETRI MR. K K PARASAR	GA, ASSAM
	WITH I.A.(Civil)/1275/2020 in WA/86/2020	ALAHZER ALI, ACS Versus THE STATE OF ASSAM AND 3 ORS	MR. B CHETRI MR. K K PARASAR	GA, ASSAM
6	WP(C)/1726/2020 FIXED	MITHUN CHAKRABORTY AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MS. J HAZARIKA MR. M CHOUDHURY MR S DIFUSA MRS. R YASMIN	GA, ASSAM SC, S E C
ORDERS				
7	I.A.(Civil)/3618/2019 PIL 25/2018(D/O)(GHY), FIXED in PIL/25/2018	M/S MENTOK RI-PROJECT PVT LTD. Versus J M THANGKHEIW AND 6 ORS	MR. K N CHOUDHURY MR. J PATOWARY	MR. J ROY

8 PIL/38/2020
FIXED

SARIM RONGPHAR AND 2 ORS.
Versus
UNION OF INDIA AND 14 ORS

MR. B BARUAH
MS S HASNU

GA, ASSAM
MR G BAISHYA (R-12)
SC, AG
MR R DHAR (R-2,3 7 TO
11)
MR B GOGOI
ASSTT.S.G.I.
MR J CHUTIA (R-6 and 14)
SC, PWD
SC, K A A C

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LEAVE NOTE OF ADVOCATES FOR 24/09/2020

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1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

COURT NO: 3

[DIVISION BENCH - II

THIS BENCH WILL RISE AT 12:00 NOON.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6536/2019 WITH LCR	ARJINA BEGUM Versus UNION OF INDIA AND 5 ORS.	MR. J LASKAR MR. S R BARBHUIYA MR. N HOQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
2	WP(C)/6791/2019 WITH LCR	SHAMSUN NEHAR Versus THE UNION OF INDIA AND 7 ORS	MR. P A AHMED MR A HUSSAIN MRS. A KHANAM	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3	WP(C)/6817/2019 WITH LCR	NILIMA BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MR H AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4	WP(C)/7819/2019 WITH LCR	HAZERA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A M AHMED MS. R DEKA MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
5	WP(C)/3621/2020	MUSTT RAHIMA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
ADMISSION				
6	WP(C)/7371/2015	NABA JYOTI HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS	MS J BHUYAN MR. A K DAS	GA, ASSAM (R1-3) MR. S HUSSAIN(R-4) MR. U B SARMA (R4) MR. L SARMA (R- 5and6) MR. H C SARMA (R- 5&6) MR. D ADHIKARY(R-4) MD. K ALI (R-4)
7	WP(C)/749/2019 WITH LCR	DIPALI DAS @ DIPALI RANI DAS Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MS A DAS MR. F A HASSAN MS A BORAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

8	WA/29/2020 FIXED	DR. BRIJESH KUMAR RAI Versus THE INDIAN INSTITUTE OF TECHNOLOGY, GUWAHATI AND 2 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	MR A B DEY MR. S SUTRADHAR SC, IIT
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ORDERS

9	I.A.(Civil)/1410/2020 WITH LCR in WP(C)/1282/2020	HANUFA BEGUM Versus THE UNION OF INDIA AND 7 ORS	MR. A T SARKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
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WITH

WP(C)/1282/2020

HANUFA BEGUM
Versus
THE UNION OF INDIA AND 7 ORS

MR. A T SARKAR
MR H AHMED

SC, NRC
ASSTT.S.G.I.
SC, ECI
SC, F.T

10 I.A.(Civil)/1412/2020
in WP(C)/8582/2019

ANOWAR HUSSAIN
Versus
THE UNION OF INDIA AND 5 ORS

MR. I HUSSAIN
MR. F A HASSAN

SC, NRC
SC, ELECTION
COMMISSION.
SC, F.T

WITH

WP(C)/8582/2019

ANOWAR HUSSAIN
Versus
THE UNION OF INDIA AND 5 ORS

L R MAJUMDAR
MR. I HUSSAIN
MR. F A HASSAN

SC, NRC
ASSTT.S.G.I.
SC, F.T
SC, ELECTION
COMMISSION.

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LEAVE NOTE OF ADVOCATES FOR 24/09/2020

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1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH - IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/331/2020	WOMEN AND CHILD DEV. SOCIETY Versus B. KALYAN CHAKRAVARTY	MR. N ALAM R K MR. A RAHMAN	
2	Cont.Cas(C)/333/2020	N.G.O. KASBE HALAL Versus B. KALYAN CHAKRAVARTY	MR. N ALAM R K	
3	Cont.Cas(C)/334/2020	BILASIPARA SOCIO-ECONOMIC AND EDU. DEV. FOUNDATION Versus B. KALYAN CHAKRAVARTY	MR. N ALAM R K	
4	Cont.Cas(C)/339/2020	MUSLIM ALI Versus RAJESH KEMPRAI AND 3 ORS.	MR P SARMA	
5	Cont.Cas(C)/343/2020	SHEKAR KISHORE KANOO Versus AJAY KUMAR BHALLA	MR. P KATAKI MRS R BEGUM MR D KALITA	
6	Cont.Cas(C)/344/2020	KAURAB ALI Versus M.S MANIBANDHAN, IAS AND ANR	MR. W RAHMAN MS. S RASUL	
7	Cont.Cas(C)/346/2020	MUSLIM ALI Versus RAJESH KEMPRAI AND 3 ORS.	MR P SARMA	
8	Cont.Cas(C)/353/2020	M/S. GANESH BEEZ BHANDAR Versus A.K.GHOSH AND 3 ORS.	MR S B SINHA	
9	Cont.Cas(C)/405/2020	PALLAB BORKAKOTY Versus M.S.MANIVANNAN AND 4 ORS.	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN MR S A BARBHUYAN MR K BROOK	
10	WP(C)/2770/2020	KHUDRAHAZARA GAON UNNAYAN SAMITI AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR. J. SINGH	SC, ELEM. EDU SC, ELEM. EDU GA, ASSAM SC, HEALTH AND F W
11	WP(C)/3151/2020	ALAKESH PATOWAR Versus THE STATE OF ASSAM AND 2 ORS.	MR. M K BORAH	GA, ASSAM
12	WP(C)/3205/2020	BANIJ ALI Versus THE STATE OF ASSAM AND 6 ORS.	MR. A M KHAN	SC, PNRD

13	WP(C)/3650/2020	MD. ARBESH ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA	SC, AFDC
14	WP(C)/3654/2020	GANESH CH. DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. B K SEN MR FAIZUL HOQUE	SC, CO OP
15	WP(C)/3657/2020	ROHINI KAKOTY Versus THE STATE OF ASSAM AND 8 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR T MEELEE MR D DAS MR H M R HOQUE	SC, PWD SC, FINANCE
16	WP(C)/3658/2020	MD. ASHRAF HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 6 ORS.	MR. I ALAM MR. T SK	SC, PWD
17	WP(C)/3663/2020	KAKALI BORAH AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. D GOGOI MR. S BORTHAKUR	GA, ASSAM
18	WP(C)/3665/2020	SUSHIL KUMAR DAS Versus THE UNION OF INDIA AND 3 ORS.	MR. A R TAHBILDAR	ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 24/09/2020

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1)	MR. M SARMA	04-09-2020	To	30-09-2020
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 7

[CRIMINAL SINGLE BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1858/2020	BOGIMAYUM SAMIUR RAHMAN Versus THE UNION OF INDIA	MR M AHMED MR. A HUSSAIN	SC, NCB
2	Bail Appln./1859/2020	SHAHROUKH ISLAM Versus THE STATE OF ASSAM	MR. S H SIKDAR	PP, ASSAM
3	Bail Appln./1860/2020	KAMMINLEN HAOLAI Versus THE STATE OF ASSAM	MR. M K DAS MS Z ANJUM	PP, ASSAM
4	Bail Appln./1861/2020	KRISHNA BORA AND 2 ORS. Versus THE STATE OF ASSAM	MR. B P BORAH J DASGUPTA MR P J DUTTA MR R S RONGHANG A KALITA	PP, ASSAM
5	Bail Appln./1862/2020	MAINUL HOQUE @ MOINUL HAQUE Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
6	Bail Appln./1863/2020	SAMNUR ALI @ MD. SAMNUR ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. G P CHETIA	PP, ASSAM
7	Bail Appln./1864/2020	SAMNUR ALI @ MD. SAMNUR ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. G P CHETIA	PP, ASSAM
8	Bail Appln./1865/2020	BHABEN DAS Versus THE STATE OF ASSAM	MR. A PAUL	PP, ASSAM
9	Bail Appln./1866/2020	SEHER ALI @ JAMAL Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
10	Bail Appln./1867/2020	BHEEM SINGH RAWAT AND ANR. Versus THE UNION OF INDIA	MR. L R MAZUMDER MR. A Z AHMED	SC, CENTRAL EXCISE CUSTOMS
11	Bail Appln./1868/2020	BAHARUL ISLAM @ MD. BAHARUL ALI Versus THE STATE OF ASSAM	MR B ISLAM MR. A A R KARIM	PP, ASSAM
MOTION				
12	AB/2437/2020	ABDUL MANNAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM

13	AB/2438/2020	SOHAN LAL SANDHU @ SOHAN LAL Versus THE STATE OF ASSAM	MS. S KAKATI MR. R BARTHAKUR MR. S BARTHAKUR	PP, ASSAM
14	AB/2439/2020	SAMRAT DAS AND ANR. Versus THE STATE OF ASSAM	MR. P P DAS MR. R AHMED	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
15	Bail Appln./1625/2020 FIXED	ANUP THAKURIA Versus THE STATE OF ASSAM	MR H GUPTA MR S N NATH	PP, ASSAM
16	Bail Appln./1636/2020 FIXED	ASHIK AHMED MONDAL@ LARJU Versus THE STATE OF ASSAM	MR. M DUTTA MR. M ISLAM	PP, ASSAM
17	Bail Appln./1657/2020 FIXED	SAM LAITHANGBAM AND ANR. Versus THE STATE OF ASSAM	MR. S K JAIN MS J BEGUM MD N ABED	PP, ASSAM
18	Bail Appln./1672/2020 FIXED	REKIB UDDIN AHMED @ REKIBUDDIN Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
19	Bail Appln./1724/2020 FIXED	NAZMA KHATUN Versus THE STATE OF ASSAM	MRS N. SINGHA	PP, ASSAM
20	Bail Appln./1732/2020 FIXED	NUMAN AHMED Versus THE STATE OF ASSAM	MR. I A HAZARIKA MR. R A CHOUDHURY MR. J M SULAIMAN	PP, ASSAM
21	Bail Appln./1733/2020 FIXED	KARAM ALI Versus THE STATE OF ASSAM	MR. S AHMED MD Y ALI	PP, ASSAM
22	Bail Appln./1734/2020 FIXED	MD. HASEN ALI AND ANR. Versus THE STATE OF ASSAM	MR. A K AHMED	PP, ASSAM
<u>BAIL HEARING</u>				
23	AB/2087/2020 FIXED	INJAMUL HAQUE @ SARU Versus THE STATE OF ASSAM	MR. S M MOLLAH MR. D N AMIN	PP, ASSAM
24	AB/2192/2020 FIXED	MINU DAS BARUAH Versus THE STATE OF ASSAM	MR. P K DAS MR. D DAS MR. N MAHAJAN	PP, ASSAM
25	AB/2252/2020 FIXED	MOMI BEGUM AND ANR. Versus THE STATE OF ASSAM	MR A R BHUYAN MR. M A I HUSSAIN	PP, ASSAM
26	AB/2296/2020 FIXED	NITU MANI DAS Versus THE STATE OF ASSAM	MR. S M MOLLAH MR. D N AMIN	PP, ASSAM
<u>ORDERS</u>				
27	CrI.Pet./428/2020 WITH OFFICE NOTE	MONDAL HEMBRAM @ BABU HEMBRAM AND 3 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MD. A HUSSAIN MR. A S CHOUDHURY	PP, ASSAM

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1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 9

[CIVIL BENCH - I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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MOTION

1	CRP(I/O)/117/2020	HEERA SANCHETI Versus KRISHNA SHARMA AND 3 ORS.	MR. S K SINGH MR. V K CHOPRA MR J CHOPRA MS. R BARMAN	
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ORDER NO STEPS

2	CRP(I/O)/300/2018	DILIP SARKAR Versus SAILENDRA NATH BHATTACHARJEE AND 2 ORS	MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE	
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FOR HEARING U/O XLI RULE II C.P.C.

3	RSA/184/2019	ABDUL KADIR @ MD. ABDUL QUADIR Versus MD. NISAR AHMED and 9 ORS,	MS.P BHATTACHARYA MR D MAHANTA	MR C BARUAH MR. B BARUAH
4	RSA/219/2019	SRI AMRIT KALITA Versus SRI RAJANI KANTA KALITA AND 6 ORS	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR R BARUAH MR. G MISHRA MR. T CHAKRABORTY	MD S ALI MR A IKBAL MS. M NATH MR. T CHAKRABORTY

WITH

I.A.(Civil)/3306/2019
in RSA/219/2019

	SRI AMRIT KALITA Versus SRI RAJANI KANTA KALITA AND 6 ORS	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR R BARUAH MR. G MISHRA MR. T CHAKRABORTY	
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5	RSA/2/2020 CAVT 929/2019	MD. RAFIUDDIN AHMED Versus SRI MUNINDRA SEN DEKA	A I AHMED S ALI MR. R BARUAH MR. A IKBAL	MR. A DAS FOR CAVEATOR
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WITH

I.A.(Civil)/27/2020
in RSA/2/2020

	MD. RAFIUDDIN AHMED Versus SRI MUNINDRA SEN DEKA	A I AHMED S ALI MR. R BARUAH MR. A IKBAL	MR. A DAS FOR CAVEATOR
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ORDERS

6	RSA/167/2013 WITH LCR	LATIKA KALITA Versus NANI KALITA	MR.M H RAJBARBHUIYAN MRA K AHMED MR.A HUSSAIN	MR. A R SIKDAR MR. S DEKA MR.D CHOUDHURY MD A ALI MR. S I TALUKDAR
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	WITH I.A.(Civil)/3605/2018 in RSA/167/2013	NANI KALITA Versus SMTI. LATIKA KALITA	MR D CHOUDHURY MR A D CHOUDHURY	MR. M H RAJBARBHUIYAN MD. A MANNAN
7	RSA/103/2014	ASSAM POWER DISTRIBUTION CO. LTD. and ANR. Versus REKHA BARUAH TERON	MR.B D DAS MR.H K SARMA MR. D NATH	MR.P KATAKI MRM HALOI
8	CRP(I/O)/260/2017	PRASANTA DAS and 5 ORS. Versus BHAGWAN PROSAD and 4 ORS.	MR.B BANERJEE MS.C MOZUMDAR MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR	GA, ASSAM MR. A C SARMA MR. A SARMA MR G BHARADWAJ
9	I.A.(Civil)/3640/2017 in RSA/290151/2017	UMA KANTA GAUTAM and 9 ORS, Versus DINNATH GAUTAM	MS.N MODI MR.N KALITA MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	
	WITH RSA/290151/2017 (Filing Number)	SRI UMA KANTA GAUTAM and 10 ORS Versus SRI DINANATH GAUTAM	MS.N MODI MR.S DUTTA	
	WITH I.A.(Civil)/290/2020	UMA KANTA GAUTAM AND 9 ORS. Versus ON THE DEATH OF DINNATH GAUTAM	MR SISHIR DUTTA MR. SIDHANT DUTTA	
	WITH I.A.(Civil)/291/2020	UMA KANTA GAUTAM AND 9 ORS. Versus ON THE DEATH OF DINNATH GAUTAM	MR SISHIR DUTTA MR. SIDHANT DUTTA	
	WITH I.A.(Civil)/292/2020	UMA KANTA GAUTAM AND 9 ORS. Versus ON THE DEATH OF DINNATH GAUTAM	MR SISHIR DUTTA MR. SIDHANT DUTTA	
10	CRP(I/O)/26/2018 CAVT. NO.0065/2018	SABYASACHI DUTT Versus SUZANNE FARISHA SYIEM DUTT	PETITIONER IN PERSON	MS M BORAH MS SHILPA GHOSH MS KAWIZENGDAULIU MS ALNU THEYO
11	WITH Cont.Cas(C)/44/2018	SABYASACHI DUTT Versus SUZANNE FARISHA SYIEM DUTT	PETITIONER IN PERSON	MS. M BORAH MS. S GHOSH MS. A THEYO
12	CRP(I/O)/202/2018	RAMRAJ AGARWAL Versus RANJU DEVI AGARWAL AND 8 ORS.	MR. S C KEYAL MS. P BARUAH MS G SARMAH	MR. B. DUTTA (R1 & 2) MR. S DEKA (R1 & 2) MS. J BORO (R1 & 2) MR D TUMUNG (R1 & 2)
13	I.A.(Civil)/1768/2018 in RSA/50/2011	ON THE DEATH OF ANANTA DEKA HIS LEGAL HEIR SRI KANDARPA DEKA AND 18 ORS Versus SMT. RAJU BALA DEKA AND 7 ORS	MR. A IKBAL MR. S ALI	MR. B D DEKA
	WITH RSA/50/2011	SMT. RAJU BALA DEKA and 9 ORS, Versus KANDARPA DEKA and ORS,	MR.H K DEKA MR.B C TALUKDAR MS.R BARUAH MR.P SUNDI MR.B DEKA MR. B SARMA	MR.A IKBAL MR.B BARMAN MR.S ALI MR.M ALAM MR.G MISHRA MR.G BORDOLOI MS.M NATH
	WITH I.A.(Civil)/1487/2019 in RSA/50/2011	ON THE DEATH OF ANANTA DEKA HIS LEGAL HEIRS AND 19 ORS Versus SMT. RAJU BALA DEKA and 8 ORS,	S ALI MR. A IKBAL	MR. B D DEKA

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|----|--|---|---|---|
| 22 | I.A.(Civil)/634/2020
in RSA/85/2016 | ON THE DEATH OF JAGAT CH.
SUTRADHAR HIS LEGAL HEIRS
Versus
SRI NILU SUTRADHAR and 2 ORS | MR. B BANERJEE
MR. A ROSHID
MS. M R DEVI | |
| | WITH
RSA/85/2016 | SRI HARESWAR SUTRADHAR and ANR
Versus
SRI NILU SUTRADHAR and 8 ORS | MR. B BANERJEE
MR. A ROSHID
MR. A MOBARAQUE | MR. R HUSSAIN (R- 1&2)
MS. L SHARMA (R- 1&2)
MR. M K BORAH R- 1and2 |
| | WITH
I.A.(Civil)/633/2020
in RSA/85/2016 | ON THE DEATH OF JAGAT CH.
SUTRADHAR HIS LEGAL HEIRS
Versus
SRI NILU SUTRADHAR and 2 ORS | MR. B BANERJEE
MR. A ROSHID
MS. M R DEVI | |
| | WITH
I.A.(Civil)/635/2020
in RSA/85/2016 | ON THE DEATH OF JAGAT CH.
SUTRADHAR HIS LEGAL HEIRS
Versus
SRI NILU SUTRADHAR and 2 ORS | MR. B BANERJEE
MR. A ROSHID
MS. M R DEVI | |
| 23 | I.A.(Civil)/639/2020
IN RSA 153/2007(D/O), WITH
OFFICE NOTE
in RSA/153/2007 | ON THE DEATH OF NAZRUL HOQUE
CHOUHDURY, HIS LEGAL HEIRS
Versus
ON THE DEATH OF ABIDUR RAHMAN
MAZUMDAR, HIS LEGAL HEIRS | MR. R SARMA | MR. S K GHOSH |

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LEAVE NOTE OF ADVOCATES FOR 24/09/2020

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- | | | | | |
|----|---------------|------------|----|------------|
| 1) | MR. M SARMA | 04-09-2020 | To | 30-09-2020 |
| 2) | MR. A CHAMUAH | 24-08-2020 | To | 30-09-2020 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:www.ghconline.gov.in

[For Thursday,24th September 2020]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

COURT NO: 10

[SPECIAL DIVISION BENCH

**RESPECTIVE SINGLE BENCHES WILL SIT
AFTER RISING OF THIS BENCH.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/2229/2020 FIXED	THE UNION OF INDIA AND 3 ORS. Versus TAPAN DAS	MR. S C KEYAL	MR. P MAHANTA FOR CAVEATOR
	WITH			
2	WP(C)/2330/2020	RAMENDRA NATH BISWAS Versus TAPAN DAS	MR. S C KEYAL MS S DAS	
<u>ORDERS</u>				
3	I.A.(CrI.)/1083/2019 WITH LCR 5 FILES, FIXED in CrI.A./391/2019 WITH CrI.A./391/2019	ACHINTA DEY AND 2 ORS. Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MS. C CHOUDHURY MS P DASGUPTA	PP, ASSAM
		BIPUL DEY AND 3 ORS. Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MS. C CHOUDHURY MS P DASGUPTA	MR. A K BHUYAN DR. N DEKA MS. N CHOUDHURY MS. P PATHAK MR. M BORAH MS S SARMA HAZARIKA MS. Y S PHOM MR A TALUKDAR PP, ASSAM
4	I.A.(CrI.)/95/2020 WITH OFFICE NOTE, LCR 5 FILES in CrI.A./392/2017 WITH CrI.A./392/2017	NABAJYOTI RANGDAI Versus THE STATE OF ASSAM AND ANR.	MR. A CHOUDHURY MD R ALI MR. P K DAS MR. N MAHAJAN	PP, ASSAM
		NABAJYOTI RANGAI Versus THE STATE OF ASSAM and ANR,	MR. B K MAHAJAN MR. P K DAS MR N J DAS MR. A CHOUDHURY MR. R ALI MR. N MAHAJAN	MR. H SARMA ADDL PP,ASSAM

HEARING

5	PIL/72/2016 WITH SEALED ENVELOPE, FIXED	RITA DAS MOZUMDAR Versus THE STATE OF ASSAM and 16 ORS.	MS.R D MOZUMDAR MR. D MAZUMDAR (AMICUS CURIAE) MR S S TALUKDAR (AMICUS CURIAE)	MR. K N CHOUDHURY MR.D SAIKIA(R-9, 20 AND 21)) GA, ASSAM MR. JYOTIRMOY ROY MR.P HAZARIKA(R-9) MR. J PATOWARY MR S P DAS(R-19) MRA BARMANR-9 MR. N DAS(R-19) MISS. R R KAKATI MR. S SARMA MR.M.A.ISLAM MR.T K MISRA(R-9) MR. J ROY (R-18) MR. C CHAKRAVARTY MR D DAS SC, A S T C SC, TRANSPORT SC, G M D A SC, GMC
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WITH

I.A.(Civil)/1455/2020
in PIL/72/2016

THE MANAGING DIRECTOR, GUWAHATI
SMART CITY LTD.

MR S P DAS
MR. N DAS

GA, ASSAM
SC, A S T C

Versus

RITA DAS MOZUMDAR AND 18 ORS.

6 CrI.A./376/2019
WITH OFFICE NOTE, LCR 4 FILES
AND P.B.-2, FIXED

ZAKIR HUSSAIN
Versus
THE STATE OF ASSAM AND ANR

MR H R A CHOUDHURY
MS. R CHOUDHURY
MR. I U CHOWDHURY

MR. N S LASKAR(RESP NO
2)
MR. A H M R
CHOUDHURY(RESP NO 2)
PP, ASSAM

WITH

I.A.(CrI.)/809/2019
in CrI.A./376/2019

ZAKIR HUSSAIN
Versus
THE STATE OF ASSAM AND ANR

MR H R A CHOUDHURY
MS. R CHOUDHURY
MR. I U CHOWDHURY

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/09/2020

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1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 10

**[THIS BENCH WILL SIT AFTER THE RISING OF
THE SPECIAL DIVISION BENCH.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/941/2020 CAVT. NO.0009/2020	M/S. SAIKHOWA SADIYA MIN SAMABAI SAMITI LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR. N G KUNDU MR. P K R CHOUDHURY	MR D J MEDHI GA, ASSAM FOR CAVEATOR
2	WP(C)/973/2020	APARAJIT LAL MAZUMDAR Versus THE STATE OF ASSAM AND 7 ORS.	MR. S BORTHAKUR MS. S KAKATI	GA, ASSAM
3	WP(C)/1347/2020	MURTAZA AND 21 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A SARMA MR E SHITIRI MR. C BASUMATARY	GA, ASSAM MR. M J GOGOI, SC, ASAMB SC, A S A M B SC, GMC
4	WP(C)/1491/2020	M/S. BARUAH MEDICOS Versus GAUHATI MUNICIPAL CORPORATION AND 4 ORS.	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR B DEORI	SC, GMC
5	WP(C)/1741/2020	UDDAN KHETRA COMMITTEE AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MS C M DEKA MR. A S TAPADER	SC, APDCL
6	WP(C)/1960/2020	REKHA DEVI AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. M H ANSARI MR. M K HUSSAIN	GA, ASSAM
7	WP(C)/2594/2020	AVA TECHNOLOGY GROUP Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K DAS MS. B D SARMAH	SC, EMPLOYMENT AND CRAFTSMAN TRAINING GA, ASSAM ASSTT.S.G.I.
ADMISSION				
8	WP(C)/3197/2020 FIXED	SUBHASH CHANDRA SARKAR Versus THE STATE OF ASSAM AND 4 ORS	MR A CHOUDHURY MR. R Deka S I AKAND MR. V KUMAR	GA, ASSAM SC, REVENUE SC, FINANCE
ORDERS				
9	I.A.(Civil)/316/2019 IN CRP(I/O) 157/2018(D/O) in CRP(I/O)/157/2018	DULAL DEKA Versus JEUTI REKHA ROY AND 2 ORS.	MR. N ISLAM MR. N AHMED	MR R S CHAUHAN MR D SHARMA MR. M KALITA MR. N MALAKAR
	WITH I.A.(Civil)/314/2019	DULAL DEKA Versus JEUTI REKHA ROY AND 2 ORS.	MR. N ISLAM MR. I H LASKAR MR N AHMED MR. M S ALAM	

10	WP(C)/2101/2019 FIXED	BABU RAM SAH @ BABU SAH AND 20 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MS S K CHAUHAN MR. S CHAUHAN MR. A R SHOME MR. P MAJUMDAR	MR. R P SARMAH MR. P N SHARMA MS. G BORAH SC, REVENUE SC, K A A C
	WITH I.A.(Civil)/2248/2019 in WP(C)/2101/2019	DHAN SINGH DERA Versus BABU RAM SAH @ BABU SAH AND 26 ORS	MR. P N SHARMA	MR. J CHUTIYA (SC, K A A C) MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER
	WITH I.A.(Civil)/1377/2020 in WP(C)/2101/2019	DHAN SINGH DERA Versus BABU RAM SAH @ BABU SAH AND 26 ORS.	MR. P N SHARMA	MR. S CHAUHAN SC, REVENUE SC, K A A C
11	I.A.(Civil)/68/2020 in RSA/64/2018	ANJALI DAS Versus NURUN NISSA	MR S DUTTA MR. SIDHANT DUTTA	MR. P J SAIKIA
	WITH RSA/64/2018	SMT NURUN NISSA Versus SMT ANJALI DAS	MR. P J SAIKIA MS. M KECHII	MR. S DUTTA MR. S DUTTA MS. N MODI MR. N KALITA MR. C SHARMA
12	Review.Pet./70/2020 IN CRP 174/2017(D/O)	SRI RATAN CHANDRA DAS Versus SRI JAMINI HALOI AND 3 ORS	MR. M DAS MR. B D DEKA	

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LEAVE NOTE OF ADVOCATES FOR 24/09/2020

1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 11

**[THIS BENCH WILL SIT AFTER RISING
FROM DIVISION BENCH - II.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER NO STEPS				
1	CRP(I/O)/69/2019	MOHILA BEGUM AND 2 ORS. Versus THE NEW INDIA ASSURANCE CO. LTD. AND 2 ORS	MR. A M KHAN MR. R ALI MR. S MOLLAH	
ORDERS				
2	MACApp./68/2018 WITH LCR(PHOTOCOPY)	THE ORIENTAL INSURANCE COMPANY LTD Versus ABUL KASHEM and 2 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR N AHMED (R1) MR. S RANA (R1) MR. N ISLAM (R1)
3	MACApp./23/2019 WITH LCR	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD Versus SMTI ANOWARA BEGUM AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR S RAHMAN MR. M MORE MR. M MORE
4	MACApp./33/2019 WITH LCR	THE ORIENTAL INSURANCE CO. LTD Versus JOYNUL ABEDIN AND 2 ORS	MR. S K GOSWAMI MR. R SHARMA	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN
	WITH I.A.(Civil)/144/2019 in MACApp./33/2019	THE ORIENTAL INSURANCE CO. LTD Versus JOYNUL ABEDIN AND 2 ORS	MR. S K GOSWAMI MR. R SHARMA	
5	CRP(I/O)/355/2019	PRABIR PURKAYASTHA AND 2 ORS. Versus PRAMOD KUMAR SHARMA AND 2 ORS.	MR B SHARMA MR S SHARMA	MR. S K SINGH MR. V K CHOPRA MR P DEKA MR. R DE MR J CHOPRA
6	CRP(I/O)/419/2019	ON THE DEATH OF LATE NOYJUDDIN SK, HIS LEGAL HEIRS SOFAR UDDIN AND 4 ORS Versus MOHAR ALI SK AND 3 ORS	MR P DEKA MR. A CHETIA MR R HOQUE MS A P KAKOTY	
7	I.A.(Civil)/2860/2019 CAVT. 699/18 in RSA/234/2018	MD SAFIR UDDIN AND 6 ORS Versus MD NURUL AMIN AND 17 ORS	MR. M U MAHMUD MS C. KALITA	MD. M H CHOUDHURY MRS. L N CHOUDHURY

WITH
RSA/234/2018
CAVT. NO. 0699/2018

MD SAFIR UDDIN AND 6 ORS
Versus
MD NURUL AMIN AND 17 ORS

MR. M U MAHMUD
MR. M ALI
MS. C KALITA
MS K GOGOI

MRS. L N CHOUDHURY
(R1-R7, R9-R11, R12.1-
R12.5)
MR M H CHOUDHURY (R1-
R7, R9-R11, R12.1-R12.5)
MS. M DEORI (R1-R7, R9-
R11, R12.1-R12.5)
MR H J YEPTHO (R1-R7,
R9-R11, R12.1-R12.5)
MR. V ACHUMI (R1-R7, R9-
R11, R12.1-R12.5)
MR. M K CHOUDHURY (R1-
R7, R9-R11, R12.1-R12.5)
FOR CAVEATOR

8 I.A.(Civil)/3163/2019
in RSA/13644/2019

ON THE DEATH OF SMTI KANIKA DAS,
HER LEGAL HEIRS SRI TAPAN DAS AND 3
ORS
Versus
SRI KAILASH BANIA AND 5 ORS.

MR. B D DEKA
MR. M DAS
N CHAUDHURY

MR. N ALAM

WITH
RSA/13644/2019
(Filing Number)

ON THE DEATH OF SMTI KANIKA DAS,
HER LEGAL HEIRS SRI TAPAN DAS AND 3
ORS

Versus
SRI KAILASH BANIA AND 5 ORS

9 RSA/75/2020

SRI JOY RAM CHAUHAN AND 5 ORS
Versus
SRI SUDAMA CHAUHAN AND 10 ORS

MR S ALI
MR. R BARUAH
MR. A IKBAL

MR. B C DAS
MR. A SATTAR
MR. A R SHOME
MR. P MAZUMDER

WITH
I.A.(Civil)/1126/2020
in RSA/75/2020

SRI JOY RAM CHAUHAN AND 5 ORS
Versus
SRI SUDAMA CHAUHAN AND 10 ORS

MR S ALI
MR. R BARUAH
MR. A IKBAL

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LEAVE NOTE OF ADVOCATES FOR 24/09/2020

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1) MR. M SARMA 04-09-2020 To 30-09-2020
2) MR. A CHAMUAH 24-08-2020 To 30-09-2020



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 13

[CRIMINAL SINGLE BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Rev.P./149/2020	RAJIB PATOR Versus LUNA MOHAN PATOR	MR. N BORUAH MS B SAIKIA	
2	Crl.Pet./349/2020 FIXED	KESHAV CHARAN DAS AND ANR. Versus THE STATE OF ASSAM	MR H BURAGOHAIN MR. A C BURAGOHAIN	PP, ASSAM
3	Crl.Pet./454/2020	J SVM PLYWOOD INDUSTRIES LTD. Versus THE STATE OF ASSAM AND ANR.	MR. D CHAKRABARTY	PP, ASSAM
	WITH I.A.(Crl.)/453/2020 in Crl.Pet./454/2020	J SVM PLYWOOD INDUSTRIES LTD. Versus THE STATE OF ASSAM AND ANR.	MR. D CHAKRABARTY	PP, ASSAM
4	AB/2440/2020	HAZRAT ALI AND ANR. Versus THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
5	AB/2441/2020	AKBAR HUSSAIN AND 4 ORS. Versus THE STATE OF ASSAM	MR. J KALITA	PP, ASSAM
6	AB/2442/2020	JOYNAL ABEDIN Versus THE STATE OF ASSAM	MR. P A AHMED MR S U AHMED J U AHMED	PP, ASSAM
7	AB/2443/2020	BOLINDRA HAZARIKA @ BOLIN Versus THE STATE OF ASSAM	MR G KHANDELIA MR. K DEKA	PP, ASSAM
8	AB/2444/2020	SADDAM HUSSAIN @ PUTUL @ TUTUL Versus THE STATE OF ASSAM	MR Z ALAM MR. M ISLAM MR. N D SARMA	PP, ASSAM
9	AB/2445/2020	HIREN CHUTIA AND 3 ORS. Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
10	AB/2446/2020	HAFIJUL ISLAM @ MD. HAFIZUR RAHMAN AND 9 ORS. Versus THE STATE OF ASSAM	MR. I CHOUDHURY	PP, ASSAM
11	AB/2447/2020	RAM DAS AND 3 ORS. Versus THE STATE OF ASSAM	MR. A J HAZARIKA	PP, ASSAM
12	AB/2448/2020	BIPUL BORO AND 9 ORS. Versus THE STATE OF ASSAM	MR D J HALOI	PP, ASSAM

13	AB/2449/2020	JOYNAL HOQUE Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
14	AB/2450/2020	DOLEN DAS Versus THE STATE OF ASSAM	MR. S BHUYAN MS. B DAS	PP, ASSAM
15	AB/2451/2020	NUR HUSSAIN @ NURU SK. Versus THE STATE OF ASSAM	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MR. F ISLAM	PP, ASSAM
16	AB/2452/2020	DHIRAJ DAS @ DHIRAJ DAS KASHYAP Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
17	AB/2453/2020	MUSLEM HAQUE @ MOSLEM SHEIKH Versus THE STATE OF ASSAM	MD. H BHUYAN MRS. T CHAKRAVORTY MS. T GHOSH	PP, ASSAM
18	AB/2454/2020	NIRANJAN SARKAR AND 2 ORS. Versus THE STATE OF ASSAM	MR. N BORAH MR. R SARMA	PP, ASSAM
19	AB/2455/2020	KRISHNA DEBNATH Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS. K TALUKDAR	PP, ASSAM
<u>ADMISSION</u>				
20	Crl.Rev.P./353/2019 WITH LCR 4 FILES	DEBASISH SEN Versus M/S. S.B. BONDED WARE HOUSE	K BORPUJARI MR. A CHAMUAH MR. S D ROY MR. C P SHARMA	MR. R GOSWAMI MR. R GOSWAMI MS. P. KALITA MS. U BHATTACHARYYA MS. R DEVI MS. U BHATTACHARYYA
WITH				
21	Crl.Rev.P./352/2019	DEBASISH SEN Versus M/S. S.B.BONDED WARE HOUSE	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY MR. C P SHARMA	MR. R GOSWAMI MS. R DEVI MS. U BHATTACHARYYA
<u>BAIL HEARING</u>				
22	AB/91/2020 FIXED	RIYAKAT ALI @ TOMBA MIA AND ANR. Versus THE STATE OF ASSAM	MR. JUNM LASKAR MS. A AHMED	PP, ASSAM
23	AB/2269/2020 FIXED	LUHIT DEKA @ LOHIT DEKA Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	PP, ASSAM
24	AB/2281/2020 FIXED	ATOWAR RAHMAN AND 4 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A M AHMED	MR. S K JAIN PP, ASSAM
WITH				
25	AB/2195/2020 FIXED	NASIR UDDIN AHMED AND ANR. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A M AHMED	MR. S K JAIN MS. M HANDIQUE PP, ASSAM
26	AB/2292/2020 FIXED	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. A RAHMAN MR E HUSSAIN	PP, ASSAM
27	AB/2329/2020 FIXED	PRANJAL NATH Versus THE STATE OF ASSAM	MR. P P BORTHAKUR	PP, ASSAM
<u>ORDERS</u>				
28	I.A.(Crl.)/618/2019 WITH LCR 6 FILES in Crl.Pet./659/2017 WITH Crl.Pet./659/2017	MAKIBAR RAHMAN Versus MUSST. TAHMINA BEGUM and 3 ORS.	MR. S CHAUHAN MR. A R SHOME MR. S CHOUHAN	MS. M B BARUAH
		MAKIBAR RAHMAN Versus MUSST. TAHMINA BEGUM and 3 ORS.	MR.S CHAUHAN MR.A R SHOME MR.SHEKHAR CHAUHAN	MRS.M B BARUAH(R-1&3)(R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/09/2020

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|----|---------------|------------|----|------------|
| 1) | MR. M SARMA | 04-09-2020 | To | 30-09-2020 |
| 2) | MR. A CHAMUAH | 24-08-2020 | To | 30-09-2020 |



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 14

[CRIMINAL SINGLE BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Pet./555/2013 (HIGH UP ON THE LIST)	AMOD KR. SINGH Versus THE STATE OF ASSAM and ANR	MR.S CHAKRABORTY MR.D HAZARIKA MR.L P SHARMA	PP, ASSAM
ORDERS				
2	Crl.Pet./862/2016	PUTUL BORUAH Versus THE STATE OF ASSAM	MS.S BHUYAN MR.R KALITA MR.R SALOI	PP, ASSAM
3	Crl.L.P./85/2017 WITH OFFICE NOTE in Crl.A./299803/2017	CENTRAL BUREAU OF INVESTIGATION Versus AMARJYOTI BEZBARUAH and 15 ORS,	MR.S C KEYAL SC, CBI	MR S DAS MR. G CHOUDHURY(R- 6&7, 9 to 16) MR.K K GOSWAMIR- 6and7, 9 to 16
	WITH Crl.A./299803/2017 (Filing Number)	CENTRAL BUREAU OF INVESTIGATION Versus SHRI AMARJYOTI BEZBARUAH and 15 ORS	MR.S C KEYAL	
	WITH I.A.(Crl.)/621/2017	CENTRAL BUREAU OF INVESTIGATION Versus AMARJYOTI BEZBARUAH and 15 ORS,	MR. S C KEYAL SC, CBI	MR. A K PURKAYASTHA(R- 8) D TALUKDAR MR. M K MAJUMDAR(R-8) MR. G CHOUDHURYR- 6and7, 9 to 16 MR. S DAS(R-8) P CHOUDHURY MR. K K GOSWAMI(R- 6&7, 9 to 16) S K LAHKAR
4	Crl.A./102/2017 WITH OFFICE NOTE, LCR 3 FILES	UNION OF INDIA Versus MD HOKRUL ALOM	MR.S C KEYAL ASSTT.S.G.I.	
5	Crl.A./275/2017 WITH OFFICE NOTE, LCR 5 FILES	MR BIJOY XESS Versus THE STATE OF ASSAM and ANR	MR.R DAS MR. N ALAM MR.S U AHMED MRK JAIN	PP, ASSAM
6	Crl.Pet./538/2018	ABDUL MATIN CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. K I MAZUMDER MR B CHANDA MR. R BORA	PP, ASSAM

7	WITH Crl.Pet./302/2018	JOYNAL ABDIN @ MD. JOYNAL ABEDIN Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY MR J ABEDIN MR. D A KAIYUM MR E HUSSAIN	PP, ASSAM
8	Crl.Pet./1219/2018 WITH OFFICE NOTE	BISWAJIT PATOWARY Versus THE STATE OF ASSAM AND ANR.	MS. P R MAHANTA MR. S R GOGOI MR H BARUAH	PP, ASSAM
9	Crl.L.P./23/2019 WITH OFFICE NOTE in Crl.A./1946/2019	DIRECTOR, CENTRAL BUREAU OF INVESTIGATION Versus SRI M. P. ADVANI	MR. S C KEYAL	
	WITH Crl.A./1946/2019 (Filing Number)	DIRECTOR, CENTRAL BUREAU OF INVESTIGATION Versus SHRI M.P. ADVANI		
	WITH I.A.(Crl.)/225/2019	DIRECTOR, CENTRAL BUREAU OF INVESTIGATION Versus SHRI M.P. ADVANI	MR. S C KEYAL	
10	Crl.L.P./79/2019 WITH LCR 2 FILES in Crl.A./9285/2019	SMTI. GEETA DEVI Versus MD. ISLAM UDDIN LASKAR AND ANR	MR G KHANDELIA MR. K DEKA	PP, ASSAM
	WITH Crl.A./9285/2019 (Filing Number)	SMTI. GEETA DEVI Versus MD. ISLAM UDDIN LASKAR AND ANR		
11	Crl.L.P./89/2019 in Crl.A./10040/2019	SMTI. CHANCHAL AHMED Versus SMTI. KHURSIDA BEGUM @ BHANTI	MR. D K KOTHARI MR R K MOUR MR. B DEKA MR A SARMA	
	WITH Crl.A./10040/2019 (Filing Number)	SMTI. CHANCHAL AHMED Versus SMTI. KHURSIDA BEGUM @ BHANTI		
12	Crl.L.P./103/2019 in Crl.A./9282/2019	SMTI. GEETA DEVI Versus MD. ISLAM UDDIN LASKAR AND ANR	MR G KHANDELIA MR. K DEKA MS N KALITA	PP, ASSAM
	WITH Crl.A./9282/2019 (Filing Number)	SMTI. GEETA DEVI Versus MD. ISLAM UDDIN LASKAR AND ANR		
13	Crl.L.P./107/2019 in Crl.A./10408/2018	DIRECTOR, CENTRAL BUREAU OF INVESTIGATION Versus SH. G. S. MAHAPATRA	MR. S C KEYAL SC, CBI	MR. T J MAHANTA MR. P P DUTTA MR. S DUTTA
	WITH Crl.A./10408/2018 (Filing Number)	DIRECTOR CENTRAL BUREAU OF INVESTIGATION Versus SH. G.S MAHAPATRA		
	WITH I.A.(Crl.)/1066/2019	DIRECTOR, CENTRAL BUREAU OF INVESTIGATION Versus SH. G. S. MAHAPATRA	MR. S C KEYAL SC, CBI	
14	I.A.(Crl.)/138/2019 WITH LCR 5 FILES in Crl.A./73/2019	SRI SURJYA KUMAR SARKARK @ SURJYA KUMAR DAS AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS A DAS MR. P S BISWAS	PP, ASSAM
	WITH Crl.A./73/2019	SRI SURJYA KUMAR SARKARK @ SURJYA KUMAR DAS AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS A DAS MR. P S BISWAS	MR. F A HASSAN (R2) SUSHMITA SENGUPTA (R2) MS A BORAH (R2) PP, ASSAM

15	Crl.A./149/2019 WITH OFFICE NOTE AND LCR FILES	GUPTA HARDWARE PRIVATE LIMITED Versus PRATIK INFRACON PRIVATE LTD AND ANR	MS. N MODI MR. C S RAY MS. P BORGHAIN MR. S SENGUPTA	
16	Crl.A./228/2019 WITH OFFICE NOTE AND LCR 5 FILES	NAZMUL ISLAM @ NAZRUL ISLAM AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A HUSSAIN	MR. P S LAHKAR, ADDL. P.P., ASSAM.
17	Crl.A./246/2019 WITH OFFICE NOTE AND LCR 6 FILES	HASEN ALI MOLLAH @ MD. HASSAN ALI MOLLAH Versus THE STATE OF ASSAM AND ANR	MR. A M BARBHUIYA	PP, ASSAM
18	Crl.A./265/2019 WITH OFFICE NOTE, LCR 5 FILES	SHAMSUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY MR. A H MOLLAH	PP, ASSAM
19	Crl.A./331/2019 WITH OFFICE NOTE, LCR 4 FILES	SRI HITLAR RABHA Versus THE STATE OF ASSAM AND ANR	MS. N S THAKURIA	MR. D BORA PP, ASSAM
20	Crl.A./347/2019 WITH OFFICE NOTE, LCR 5 FILES	MD. SAFIQU L ISLAM AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S K ROY MD K RAHMAN MS P M SARMA	PP, ASSAM
21	Crl.A./438/2019 WITH OFFICE NOTE, LCR 4 FILES	ABDUL ALI Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR J ISLAM	PP, ASSAM
22	Crl.L.P./22/2020 FIXED in Crl.A./2111/2020	SRI NAYAN JYOTI SARMAH Versus THE STATE OF ASSAM AND ANR	MR D K ROY MS. I KAKATI MR. S N KRISHNATRAYA MS B BARUAH	PP, ASSAM
	WITH Crl.A./2111/2020 (Filing Number)	MR. NAYAN JYOTI SARMAH Versus THE STATE OF ASSAM AND ANR		
23	CRL.A(J)/22/2020	MONIRAM CHANGMAI Versus THE STATE OF ASSAM	MR. P MAHANTA, AMICUS CURIAE	PP, ASSAM
24	CRL.A(J)/24/2020	DELBAR ALI Versus THE STATE OF ASSAM	DR. B N GOGOI, AMICUS CURIAE	PP, ASSAM
25	Crl.Pet./67/2020 WITH LCR(SCANNED)	ISHTIAQUE AHMED KHAN Versus THE STATE OF ASSAM AND 2 ORS.	DR. R SARMAH MS. M PAUL	PP, ASSAM
26	Crl.A./124/2020 WITH LCR 5 FILES	SRI BULEN BASUMATARY @ BOLEN BASUMOTARY Versus THE STATE OF ASSAM AND ANR	MR. N HASAN MS. S KAKATI MR. A HASAN MR. I K BURAGOHAIN	
27	I.A.(Crl.)/162/2020 WITH LCR 4 FILES, FIXED in Crl.A./66/2020 WITH Crl.A./66/2020	THOUNAOJAM PUNIMA SINGH Versus UNION OF INDIA AND ANR	MR. M BISWAS MS M DAS MS B BORA	SC, CENTRAL EXCISE CUSTOMS, MR. B. SARMA
		THOUNAOJAM PUNIMA SINGH Versus UNION OF INDIA AND ANR	MR. M BISWAS MS M DAS MS B BORA	SC, CENTRAL EXCISE CUSTOMS, MR. B SARMA
28	I.A.(Crl.)/254/2020 WITH OFFICE NOTE AND LCR 5 FILES, FIXED in Crl.A./115/2020 WITH Crl.A./115/2020	SRI SHANKAR MALAKAR Versus THE STATE OF ASSAM AND ANR	MR. R ALI MS. A KHATUN MR. M R CHOUDHURY	PP, ASSAM
		SRI SHANKAR MALAKAR Versus THE STATE OF ASSAM AND ANR	MR. R ALI MS. A KHATUN MR. M R CHOUDHURY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/09/2020

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|----|---------------|------------|----|------------|
| 1) | MR. M SARMA | 04-09-2020 | To | 30-09-2020 |
| 2) | MR. A CHAMUAH | 24-08-2020 | To | 30-09-2020 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Thursday,24th September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MIR ALFAZ ALI

COURT NO: 15

**[THIS BENCH WILL SIT AFTER THE RISING OF
THE SPECIAL DIVISION BENCH.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>BAIL HEARING (BA)</u>				
1	Bail Appln./1579/2020 WITH ORIGINAL CASE RECORD AND CASE DIARY, FIXED	SAMEDUR RAHMAN Versus THE STATE OF ASSAM	MR Z KAMAR MR B TALUKDAR	PP, ASSAM
<u>BAIL HEARING</u>				
2	AB/1467/2020 FIXED	NURJAHAN BEGUM Versus THE STATE OF ASSAM	MRS. B GOGOI	PP, ASSAM
3	AB/1570/2020 FIXED	TAFIKUDDIN AHMED AND ANR. Versus THE STATE OF ASSAM	MR G CHAMUAH MR. S BORTHAKUR	PP, ASSAM
4	AB/1600/2020 FIXED	SOMA CHAKRABORTY Versus THE STATE OF ASSAM	MR. P J SAIKIA MR. P BORDOLOI MS M NIROLA	PP, ASSAM
5	AB/1750/2020 FIXED	HAJIRA BEGUM @ HAJIRA BIBI AND 4 ORS Versus THE STATE OF ASSAM	MR G R A MOTTAQUEE	PP, ASSAM
6	AB/1937/2020 FIXED	SAHIDUL ISLAM @ SORU MONI AND 4 ORS. Versus THE STATE OF ASSAM	MR. A T SARKAR MR. B ZAMAN	PP, ASSAM
7	AB/2176/2020 FIXED	SACHIN SHARMA Versus THE STATE OF ASSAM	MR. A LAL MR A BRAHMA MS M BAISHYA	PP, ASSAM
8	AB/2177/2020 FIXED	SIJAN NATH AND ANR. Versus THE STATE OF ASSAM	MD. A H LASKAR	PP, ASSAM
9	AB/2347/2020 FIXED	RAHUL BEZBARUAH AND ANR. Versus THE STATE OF ASSAM	MR. A AHMED MR A RAHMAN	PP, ASSAM
<u>ORDERS</u>				
10	Review.Pet./177/2019 IN RSA 122/2008(D/O)	ON THE DEATH OF NARENDRA PRASAD SINGH, HIS LEGAL HEIRS SMTI PROVA DEVI AND 3 ORS Versus SRI RAM KRISHNA SINGH	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A M MONDAL	

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LEAVE NOTE OF ADVOCATES FOR 24/09/2020

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| 1) | MR. M SARMA | 04-09-2020 | To | 30-09-2020 |
| 2) | MR. A CHAMUAH | 24-08-2020 | To | 30-09-2020 |



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 16

[CIVIL BENCH - III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/606/2020 CAVT. NO.0033/2020	RAHUL CHOUDHURY AND 9 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. S P CHOUDHURY MR DIFENSO M	GA, ASSAM MR. D P BORAH FOR CAVEATOR
2	WP(C)/744/2020 FIXED	GIRI SHANKAR NATH AND 194 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. D DAS SR. ADV MR S KHOUND R SARMAH MR H K NATH	SC, APSC SC, PWD
3	WP(C)/3655/2020	DIPMONI MUDOI (DRIVER) Versus THE STATE OF ASSAM AND 3 ORS.	MR. B PHUKAN MR R RAJKHOWA MR. B KHAKHLARY	SR. GA, ASSAM
4	WP(C)/3667/2020	GUNESWARI DOLEY Versus THE STATE OF ASSAM AND 6 ORS.	MR. B PHUKAN	GA, ASSAM
5	WP(C)/3668/2020	MOHAN RAM Versus THE STATE OF ASSAM AND 2 ORS.	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR. M K CHOUDHURY	GA, ASSAM
6	WP(C)/3669/2020	SUBHASH DOLEY Versus THE STATE OF ASSAM AND 2 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MS LR KHANAM MR. J K BORDOLOI	GA, ASSAM
ORDER (IMPLEADMENT OF PARTY)				
7	I.A.(Civil)/1468/2020 in WP(C)/4291/2018	GAGAN CHANDRA DAS AND 4 ORS. Versus THE STATE OF ASSAM AND 16 ORS.	MR A N AHMED	SC, WATER RESOURCE SC, FINANCE
	WITH WP(C)/4291/2018	ABHIJIT GOGOI AND 536 ORS. Versus THE STATE OF ASSAM AND 16 ORS.	MR D BARMAN MR. K H KHANDAKAR MS. A DEVI MR. K M HASSAN	GA, ASSAM MR. B GOSWAMI SC, WATER RESOURCE SC, FINANCE DEPTT.
	WITH I.A.(Civil)/1389/2020 in WP(C)/4291/2018	MOZIDUL HOQUE BEPARI AND 27 ORS Versus THE STATE OF ASSAM AND 16 ORS.	MR A N AHMED	MR. K H KHANDAKAR MR D BARMAN MS A DEVI MR. K M HASSAN SC. WATER RESOURCE DEPTT. SC, FINANCE
8	WITH WP(C)/3900/2017	RAFIQUL HUSSAIN and 3877 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.B J TALUKDAR MS.N DAS MR.D K ROY	SC, WATER RESOURCE

ADMISSION

9 I.A.(Civil)/3230/2019 ASSAM KHADI AND VILLAGE INDUSTRIES MR J K PARAJULI MS. P BHATTACHARYA
in WP(C)/4713/2019 BOARD AND ANR
Versus
APURBA KR. MAHANTA @ APURBA
MAHANTA AND 2 ORS

WITH

WP(C)/4713/2019

APURBA KR. MAHANTA @ APURBA
MAHANTA

Versus

THE STATE OF ASSAM AND 3 ORS.

MR. T J MAHANTA
MS. P BHATTACHARYA
MR. A BORUA

SC, ASSAM KHADI AND
VILLAGE INDUSTRIES
BOARD
GA, ASSAM
MR. P K ROY
MR J K PARAJULI
MR. S K CHAKRABORTY

ORDERS

10 I.A.(Civil)/1086/2020 M/S. RAJ BROTHERS MR. P MAHANTA MR. S P CHOUDHURY
Review.Pet./20/2017(D/O), WITH
FAO 14/14(D/O), B/O
in Review.Pet./20/2017 UNION OF INDIA and 2 ORS.

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LEAVE NOTE OF ADVOCATES FOR 24/09/2020

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1) MR. M SARMA 04-09-2020 To 30-09-2020
2) MR. A CHAMUAH 24-08-2020 To 30-09-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 18

[CIVIL BENCH - III AND IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	W.P.(CrI.)/14/2020	DEBARSHI KASHYAP Versus THE UNION OF INDIA AND 7 ORS	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	GA, ASSAM ASSTT.S.G.I.
2	WP(C)/3456/2020	ASHOK KUMAR DUTTA Versus THE UNION OF INDIA AND 2 ORS.	MS. M DUTTA, MS. S D SAIKIA MR. P M KALITA	SC, NF RLY
3	WP(C)/3504/2020 FIXED	SIDDHARTH RAJKHOWA AND 36 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. U K NAIR MR. A CHETRY MR. M P SARMA MS. N SHYAMAL	SC, APSC SC, IRRIGATION
4	WP(C)/3656/2020	SHAMIM ARA RAHMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. B PRASAD MR D KALITA	GA, ASSAM SC, FINANCE
5	WP(C)/3661/2020	RONSMAI HOJAI Versus THE STATE OF ASSAM AND 5 ORS.	MR H TALUKDAR	GA, ASSAM SC, AG SC, PWD SC, N C HILLS SC, FINANCE
ADMISSION				
6	WP(C)/3070/2020 P/H, FIXED	BIMAL CHANDRA DEORI Versus THE STATE OF ASSAM AND 3 ORS.	MR. T J MAHANTA MR D KALITA	GA, ASSAM MR. S K GOSWAMI(R4) MR G CHOUDHURY MR A KALITA, SC, AIDC MR. N BARMAN (R4)
	WITH I.A.(Civil)/1308/2020 in WP(C)/3070/2020	DEEPAK KUMAR GOSWAMI Versus THE STATE OF ASSAM AND 3 ORS.	MR. N BARMAN	MR. N BARMAN
7	WP(C)/223/2018 FIXED	WASIM MONSOOR ALI PARVIZ Versus THE STATE OF ASSAM	MR. U K NAIR MS. N SHYAMAL MR. R SINGHA	MR. S S ROY (GA, ASSAM) SC, HEALTH SC, NRHM
8	WP(C)/812/2019 FIXED	CHAMPAK KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. R C SAIKIA MR. L K BORAH	SC, ELEM. EDU GA, ASSAM
9	WP(C)/3381/2020 FIXED	BINDESWARI SINGH AND 18 ORS Versus FOOD CORPORATION OF INDIA AND 3 ORS	MR A DASGUPTA MS. B DAS	MR. A K DUTTA SC, F C I ASSTT.S.G.I.

10	WITH WP(C)/3314/2020	NARESH SAHANI AND 21 ORS. Versus FOOD CORPORATION OF INDIA AND 3 ORS.	MR A DASGUPTA MS. B DAS	ASSTT.S.G.I. SC, F C I
BAIL HEARING				
11	AB/1462/2020	SAFIKUL ISLAM Versus THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
12	AB/1895/2020 FIXED	UDAYAN SINGHA @ UDEN SINGHA Versus THE STATE OF ASSAM AND ANR.	MR. M HUSSAIN MR F KHAN MS D BARUAH MS B BARMAN	PP, ASSAM
ORDERS				
13	WP(C)/770/2018 B/O	HITESH DEV SARMA AND 5 ORS Versus THE STATE OF ASSAM AND 13 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR P BHARDWAJ MR. T N SRINIVASAN	GA, ASSAM MR J CHUTIYA (R11,R12,R13,R14,R15) MR. S S ROY(R-6) MR. D NATH(ASGA, R- 1,3-5) MS. S KEMPRAI (R11,R12,R13,R14,R15) MR. A THAKUR(R-2)
14	WITH WP(C)/6477/2011	PADMADHAR DAS Versus THE STATE OF ASSAM AND ORS	MR.B GOSWAMI MS.P BORAH	MR.K N CHOUDHURY SC, FINANCE & TAXATION MR.G BAISHYA MR.U K NAIR MS.R DEKA MR.A CHETRY MRS.S P NAIR MR.A HASSAN ADDL. AG,ASSAM
	WITH MC/326/2013 in WP(C)/6477/2011	MD. SHAKEEL SADULLAH and ANR. Versus PADMADHAR DAS and ORS.	MR.B GOSWAMI MS.P BORAH	SC, FINANCE & TAXATION MR.U K NAIR MR.A CHETRY MRS.S P NAIR
15	WITH WP(C)/4148/2012	DR. MRINAL BARMAN and 3 ORS Versus THE STATE OF ASSAM AND 14 ORS	MR.A SARMA MR.U K NAIR MR.A CHETRY MRS.S P NAIR	MR.R DUBEYR-9, 12, 13, 14, 16 and17 MS.A B KAYASTHA(R-9, 12, 13, 14, 16 & 17) MR.S DEY(R-9, 12, 13, 14, 16 & 17) SC, AGRI. DEPARTMENT
	WITH I.A.(Civil)/477/2016 in WP(C)/4148/2012	DR. MRINAL BARMAN and 3 ORS Versus THE STATE OF ASSAM AND 14 ORS	MR.A SARMA MR.U K NAIR MR.A CHETRY MRS.S P NAIR	MR.R DUBEYR-9, 12, 13, 14, 16 and17 MS.A B KAYASTHA(R-9, 12, 13, 14, 16 & 17) MR.S DEY(R-9, 12, 13, 14, 16 & 17) SC, PERSONNEL DEPT. SC, AGRI. DEPARTMENT
16	WITH WP(C)/5295/2013	BISWAJIT KUMAR NATH and 4 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR.A SARMA MR.U K NAIR MR.A CHETRY MRS.S P NAIR	MR. D SARMAH (R5) MR DEBA SARMAH (R6-9) MR D SAIKIA (R5-9) SC, AGRI. DEPARTMENT
17	WITH WP(C)/5005/2016	BHAGWAN PATOR Versus THE STATE OF ASSAM AND 6 ORS	MR.D K DAS MRH BETALA MRD DUARA	GA, ASSAM MR.G BAISHYAR-6 and 7 SC, WATER RESOURCE SC, PERSONNEL DEPT.

18	WITH WP(C)/5026/2016 CAVT. NO. & 1024//2016	EQUALITY FORUM Versus THE STATE OF ASSAM AND 12 ORS	MS.A CHOUDHURY MR P BHARDWAJ MR.N BORAH MR.T N SRINIVASAN	GA, ASSAM MR.A K THAKUR MR.J AHMED MR.D K DAS(R - 5 , 6, 9 & 10) MR J PAYENG MS.S KALITA MR D DUARA R - 5 ,6, 9 and 10 MR H BETALA(R - 5, 6, 9 & 10) FOR CAVEATOR MR.T DOLEY SC, PERSONNEL DEPT.
19	WITH WP(C)/5169/2016	GOBIN CH. DASTIDAR and 2 ORS. Versus THE STATE OF ASSAM AND 10 ORS	MR.M K CHOUDHURY MR.N BARUAH MR.A CHOUDHURY MRP BHARDWAJ MR.T N SRINIVASAN	GA, ASSAM MR.A K THAKUR MR.J AHMED(R- 5-11) MR A HAQUE(R- 5-11) MR.G Y KHANR-7,8,9and11 MS.D BORA(R- 5-11) SC, PERSONNEL DEPT.
20	WITH WP(C)/5715/2016	ANIL KUMAR JALAN and 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR.M K CHOUDHURY MS.A CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	GA, ASSAM(R1,3) MR.D K DAS(R- 5&7) MR.H K MAHANTA MR.B GOGOI MRH BETALAR- 5and7 SC, PERSONNEL DEPT.(R4) MRD DUARA(R- 5&7) SC, FINANCE(R2)
21	WP(C)/457/2019 FIXED	AJOY KUMAR BHATTACHARYYA Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MR. B K KASHYAP	GA, ASSAM MR. A. KALITA, SC, INDUSTRIES AND COMMERCE
22	I.A.(CrI.)/355/2020 FIXED in CrI.Pet./220/2020 WITH CrI.Pet./220/2020	SUMER SINGH GAUR Versus HIRANYA BOARA AND 2 ORS.	MR. N DHAR MS. S DASGUPTA	MR D BARUAH PP, ASSAM
	WITH I.A.(CrI.)/392/2020 in CrI.Pet./220/2020	HIRANYA BORA Versus THE STATE OF ASSAM AND 2 ORS.	MR. D BARUAH MS. N UPADHYAY MR. A I Ali	MR. N DHAR MS. S DASGUPTA PP, ASSAM
23	I.A.(Civil)/1325/2020 WITH WP(C) 5006/16(D/O), FIXED in WP(C)/1006/2018 WITH WP(C)/1006/2018	SUMER SINGH GAUR Versus HIRANYA BORA AND 2 ORS. BRAJEN MALAKAR Versus THE STATE OF ASSAM AND 14 ORS.	MR. N DHAR MS. S DASGUPTA MR. D K DAS MR. R K AGARWALA MR H BETALA MR C KUMAR	MR D BARUAH PP, ASSAM SC, IRRIGATION
		DILIP BORA Versus THE STATE OF ASSAM AND 14 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. A KALITA	MR. T. J .MAHANTA(R-8-13) MR D. K. DAS MS. B. HAZARIKA (R-6,7,8,9,13) MR. D. MAHANTA (R-7,8,9,13) MR. H .BETALA MR C KUMAR SC, IRRIGATION

24	WITH WP(C)/5575/2014	SANJAI KUMAR MAHANTA Versus THE STATE OF ASSAM AND 10 ORS	MR.S K GOSWAMI MR. M MORE	DR.B AHMED MR D K DAS MR.D K DAS(R- 6&8)(R-3) MR.M HUSSAIN(R-5,7&11)(R- 6&8)(R-3) MR H BETALA MR C KUMAR SC, IRRIGATION MRH BETALA(R- 6&8)
25	WITH WP(C)/6385/2015	MOTILAL TALUKDAR and 2 ORS. Versus THE STATE OF ASSAM AND 11 ORS	MR.S K GOSWAMI MR.N BARMAN	MR D K DAS MR.D K DAS(R- 6-9 & 12)(R- 8,9&12)(R-4) MR. R. DHAR (R- 2 & 3) MR.M HUSSAIN(R- 6-9 & 12)(R- 8,9&12)(R-4) MR H BETALA MR C KUMAR MRH BETALAR- 6-9 and 12R- 8,9and12 SC, IRRIGATION(R-1,2)
26	WITH WP(C)/5870/2016	DHIRAJ SAIKIA and 2 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR.T J MAHANTA MS.B HAZARIKA MS.P MAHANTA MR.A BHATTACHARYA MR.D MAHANTA	GA, ASSAM MR. S K GOSWAMI (R 10, 11) MR. R .DHAR (R- 2 & 3) MR. P MAHANTA MS.N DUTTA(Sr. Adv)(R-9) MR. B K GOSWAMI (R 10, 11) MR.R B GOHAIN(R-9) MR. A KALITA (R 10, 11) SC, PERSONNEL DEPT. SC, IRRIGATION
	WITH I.A.(Civil)/1634/2016 in WP(C)/5870/2016	DHIRAJ SAIKIA and 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR.T J MAHANTA MS.B HAZARIKA MS.P MAHANTA MR.A BHATTACHARYA MR.D MAHANTA	GA, ASSAM SC, PERSONNEL DEPT. SC, IRRIGATION
	WITH I.A.(Civil)/2753/2017 in WP(C)/5870/2016	HEM CHANDRA BARUAH Versus DHIRAJ SAIKIA and 10 ORS	MR.N DUTTA MR.P MAHANTA MR.R B GOHAIN	MR.T J MAHANTA GA, ASSAM MR.A BHATTACHARYA MR.D MAHANTA SC, IRRIGATION SC, PERSONNEL DEPT. MR.B HAZARIKA
27	WITH WP(C)/5419/2019 CAVT. NO. 0734/2019	PRADIP KUMAR BARUAH AND 2 ORS. Versus THE STATE OF ASSAM AND 14 ORS	MR. S K GOSWAMI MR. N BARMAN	MR. K N CHOUDHURY MR D K DAS MR. N UPADHAYAY MR. D MAHANTA MR H BETALA MR C KUMAR SC, IRRIGATION MRS. B HAZARIKA FOR CAVEATOR
28	WITH WP(C)/2960/2020	HARI PRASAD MILI Versus THE STATE OF ASSAM AND 15 ORS.	MR B BURAGOHAIN MS. S E AHMED MR. D R GOGOI	MR. K N CHOUDHURY MR. S K GOSWAMI MR. N BARMAN SC. WATER RESOURCE DEPTT.
29	WITH WP(C)/2967/2020	INDRAJIT KOULI Versus THE STATE OF ASSAM AND 5 ORS.	MR B BURAGOHAIN MS. S E AHMED MR. D R GOGOI	MR. K N CHOUDHURY MR. S K GOSWAMI MS P SARMA SC, WATER RESOURCE

	WITH I.A.(Civil)/1313/2020 in WP(C)/2967/2020	SHANKAR KR PATHAK Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. N BARMAN	
	WITH I.A.(Civil)/1426/2020 in WP(C)/2967/2020	IVY GOHAIN DASGUPTA Versus THE STATE OF ASSAM AND 5 ORS.	MR. N BARMAN	SC, WATER RESOURCE MR. D R GOGOI
30	WITH WP(C)/2999/2020	PRANAB KUMAR TURUNG Versus THE STATE OF ASSAM AND 7 ORS	MR. D K DAS MR H BETALA MR C KUMAR	MR. K N CHOUDHURY MR. S K GOSWAMI MR. N BARMAN MS P SARMA SC, WATER RESOURCE
31	WITH WP(C)/3129/2020	PRANAB KUMAR TURUNG Versus THE STATE OF ASSAM AND 7 ORS.	MR. D K DAS MR H BETALA MR. R K AGARWALA	GA, ASSAM SC, WATER RESOURCE
32	I.A.(Civil)/1446/2020 in WP(C)/9085/2019	THE UNION OF INDIA AND 6 ORS. Versus BHANITA DAS	MR. S S ROY	MR. S S ROY
	WITH WP(C)/9085/2019	BHANITA DAS Versus THE UNION OF INDIA AND 6 ORS.	MR. K R PATGIRI	MR. S S ROY ASSTT.S.G.I.
33	I.A.(Civil)/1466/2020 in WP(C)/9114/2019	SADANANDA BARUAH Versus UNION OF INDIA AND ANR.	MR A DASGUPTA MR. B DAS	ASSTT.S.G.I.
	WITH WP(C)/9114/2019	SADANANDA BARUAH Versus UNION OF INDIA AND ANR.	MR A DASGUPTA MS. B DAS MR. B DAS MR. R SARKAR	ASSTT.S.G.I. SC, ONGC

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LEAVE NOTE OF ADVOCATES FOR 24/09/2020

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1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Thursday,24th September 2020]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 19

[CIVIL BENCH - II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/345/2020	DEEPIYOTI DAS Versus KAILASH KARTHIK N, IAS	MR. R SARMA MS. S D SAIKIA MR. P M KALITA	
2	Cont.Cas(C)/347/2020	ADITYA BIHAR KANDOLI Versus PREETOM SAIKIA AND 3 ORS.	MR. P J SAIKIA	
3	Cont.Cas(C)/349/2020	GERJAIPAM ADARSHA HIGH SCHOOL AND ANR. Versus PRITAM SAIKIA AND ANR.	MR A R BHUYAN MR. M A I HUSSAIN	
4	Cont.Cas(C)/351/2020	JIBON MAHANTA AND 8 ORS. Versus PRITAM SAIKIA AND ANR.	MR. N BORAH MR. H MAZUMDER	
5	Cont.Cas(C)/355/2020	AMARENDRA NATH Versus PREETOM SAIKIA AND 2 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM	
6	Cont.Cas(C)/357/2020	DERAJ UDDIN SHEIKH Versus PRITAM SAIKIA AND ANR.	MR A R BHUYAN MR. M A I HUSSAIN	
7	Cont.Cas(C)/361/2020	ANJUMA BEGUM Versus PRITAM SAIKIA AND ANR.	MR. A B BHUYAN MR. M A I HUSSAIN	
8	Cont.Cas(C)/362/2020	HABIBAR RAHMAN Versus PRITAM SAIKIA AND ANR.	MR A R BHUYAN MR. M A I HUSSAIN	
9	WP(C)/2161/2020	M/S GEMSON MELT PVT. LTD. Versus THE UNION OF INDIA AND 2 ORS.	MR. D SARAF MR. S S GUPTA	SC, GST MR. S C KEYAL ASSTT.S.G.I.
10	WP(C)/2189/2020	M/S GEMSON MELT PVT LTD (LESSEE OF BHAGWATI STEEL CAST LTD) Versus THE UNION OF INDIA AND 2 ORS	MR. D SARAF MR. S S GUPTA	ASSTT.S.G.I.
11	WP(C)/3597/2020 (PDF COPY) FIXED	DIPTI AGARWAL Versus THE UNION OF INDIA AND 7 ORS.	MR. P K ROYCHOUDHURY MR. S ISLAM MR A HAWARI	MR. A K DUTTA ASSTT.S.G.I. MS. R BORA, SC, CBSE SC, CBSE
12	WP(C)/3653/2020	ALI BUKHARI Versus THE STATE OF ASSAM AND 5 ORS.	MRS R BEGUM MS. S B CHOUDHURY	SC, ELEM. EDU MR. R K ROY

13	WP(C)/3659/2020	VIVEK AGARWAL Versus UNION OF INDIA AND 2 ORS.	MR G N SAHEWALLA MR D SENAPATI MS. S. TODI MR. M SAHEWALLA MD. ASLAM	ASSTT.S.G.I. SC, INCOME TAX
14	WP(C)/3664/2020	MD. AFTAR HUSSAIN MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU GA, ASSAM
<u>ORDER (STAY VACATING)</u>				
15	I.A.(Civil)/1357/2020 in WP(C)/2666/2020	ANIL PHUKON Versus THE STATE OF ASSAM AND 5 ORS	MR. B GOGOI	MR. P D NAIR MR G ALAM MR H ROHMAN
	WITH WP(C)/2666/2020	BOLU RAM NATH Versus THE STATE OF ASSAM AND 5 ORS	MR. P D NAIR MR G ALAM MR H ROHMAN S R A NASER	MR. B GOGOI SR. GA, ASSAM SC, PERSONNEL DEPT. SC, EDU
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
16	I.A.(Civil)/1303/2020 in WP(C)/2341/2020	DEMORIA COLLEGE Versus SAPONTI BORTHAKUR AND 2 ORS.	MR. P MAHANTA MS. P SAHARIA	MR. U K NAIR MR. M P SARMA
	WITH WP(C)/2341/2020	DR. SAPONTI BORTHAKUR Versus THE STATE OF ASSAM AND ANR	MR. U K NAIR MR. M P SARMA	SC, HIGHER EDU
<u>ADMISSION</u>				
17	WP(C)/195/2018 FIXED	MD. BAHARUL ISLAM Versus THE UNION OF INDIA	DR B P TODI MR. A NATH MR. A TODI MD. J U AHMED MR. N J MEDHI	SC, GST ASSTT.S.G.I.
18	WP(C)/1514/2020	THE ASSAM MADRASSA TET QUALIFIED CANDIDATES ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR A R BHUYAN MR. M A I HUSSAIN	SC, SEC. EDU.
19	WP(C)/2209/2020	K. LAKSHMITON SINGHA Versus THE STATE OF ASSAM AND 5 ORS	MR A M MAZUMDAR MRS S B CHOUDHURY	SC, HIGHER EDU MR A N AHMED
20	WP(C)/2884/2020	DHIRAJ KUMAR AND 65 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS DIRISHA MAHANTA	SC, ELEM. EDU MR. N H BARBHUIYA, SC, NCTE
21	WP(C)/3407/2020	RADHAGOBINDA SUTRADHAR Versus THE STATE OF ASSAM AND 7 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
<u>ORDERS</u>				
22	Cont.Cas(C)/33/2020 B/O	RANJIT KUMAR TAMULI AND 6 ORS. Versus MANINDER SINGH, IAS AND 2 ORS.	MR. B PURKAYASTHA MR. S SUTRADHAR	MR. D SAIKIA MR. R MAZUMDAR MR. R MAZUMDAR MR. K K DUTTA MR. K K DUTTA
23	Cont.Cas(C)/37/2020 B/O	PRANAB GOGOI AND 4 ORS. Versus MANINDER SINGH, I.A.S. AND 2 ORS.	MR. B PURKAYASTHA MR. S SUTRADHAR	MR. D SAIKIA MR. N J KHATANAR MS. N PHUKAN
24	Cont.Cas(C)/71/2020 B/O	NANDESWAR ROY AND 6 ORS. Versus MANINDER SINGH AND 2 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	MR. D SAIKIA MR. R MAZUMDAR MR. B GOGOI MR P NAYAK MS. N BORDOLOI MR A CHALIHA
25	I.A.(Civil)/1315/2020 in WP(C)/9483/2019	SMT. KAYKEYI DEKA Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K BARKATAKI MR D K NATH	GA, ASSAM MR. P N GOSWAMI SC, FINANCE SC, EDU

WITH
WP(C)/9483/2019

SMT. USHA RANI DEKA AND ANR.
Versus
THE STATE OF ASSAM AND 5 ORS.

MR. P N GOSWAMI
MR. I KALITA
MR. K P PATHAK

SC, ELEM. EDU
MR. S K BARKATAKI
MS B SHARMA
SC, FINANCE
SC, BTC

26 I.A.(Civil)/1419/2020
in WP(C)/4703/2018

SURJYAJIT SAIKIA AND 40 ORS.
Versus
THE STATE OF ASSAM AND 6 ORS.

MR. A K PURKAYASTHA

SC, HIGHER EDU
MR. A CHAMUAH
SC, FINANCE
SC, U G C

WITH
WP(C)/4703/2018

SURJYAJIT SAIKIA AND 40 ORS.
Versus
THE STATE OF ASSAM AND 6 ORS.

MR. A K PURKAYASTHA
MR N N UPADHYAYA
MR. S SHARMA

SC, HIGHER EDU
MR H GUPTA (CGC, R6)
ASSTT.S.G.I.
SC, U G C

27 I.A.(Civil)/1450/2020
WP(C)/6683/2019 (D/O)
in WP(C)/6683/2019

THE GAUHATI UNIVERSITY AND ANR
Versus
BANAJIT THAKURIA AND 18 ORS.

SC, G U

MR A UPADHYAY
MR. P UPADHYAY

28 WP(C)/2163/2020

HARI PRASAD DAS
Versus
THE STATE OF ASSAM AND 4 ORS

MR. N BORAH
MR. R SARMA
MR. H MAZUMDER

SC, ELEM. EDU

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LEAVE NOTE OF ADVOCATES FOR 24/09/2020

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1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 20

[CIVIL AND CRIMINAL]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER NO STEPS				
1	I.A.(CrI.)/530/2019 in CrI.Rev.P./5758/2019	SANATAN PEGU AND 2 ORS. Versus THE STATE OF ASSAM AND ANR	MR. A K SAHU MR. S SAHU	PP, ASSAM
	WITH CrI.Rev.P./5758/2019 (Filing Number)	SANATAN PEGU AND 2 ORS. Versus THE STATE OF ASSAM AND ANR. (G)		
2	I.A.(CrI.)/813/2019 in CrI.Rev.P./8160/2019	MINTU LASKAR Versus THE STATE OF ASSAM AND ANR.	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
	WITH CrI.Rev.P./8160/2019 (Filing Number)	MINTU LASKAR Versus THE STATE OF ASSAM AND ANR. (C)		
3	I.A.(CrI.)/895/2019 in CrI.Rev.P./10487/2019	RASHIDA AHMED Versus THE STATE OF ASSAM AND ANR.	Mr M U Ahmed MR. S H ZAMAN MR. K R ISLAM	PP, ASSAM
	WITH CrI.Rev.P./10487/2019 (Filing Number)	RASHIDA AHMED Versus THE STATE OF ASSAM AND ANR. (D)		
ADMISSION				
4	Tr.P.(CrI.)/30/2019	HIMANGSHU GOSWAMI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A GANGULY MR T CHHETRI MR. J K DAS	MR. P MAHANTA MS. P SAHARIA PP, ASSAM
5	CrI.Rev.P./482/2019 WITH LCR 2 FILES	KURUP ALI Versus THE STATE OF ASSAM AND ANR.	MR A DASGUPTA	MR. I A TALUKDAR (R2) MR. B HUSSAIN (R2) PP, ASSAM
6	CrI.Rev.P./448/2019	MRS. WAJEDA KHATUN Versus MD. KURUP ALI AND 5 ORS.	MR. I A TALUKDAR MR. B HUSSAIN	MR M H AHMED MD. A. HUSSAIN
7	CrI.Rev.P./496/2019 WITH LCR 4 FILES, FIXED	M/S. AYUSHI ENTERPRISE Versus M/S. HOMTEK INDIA SNACKS MANUFACTURING CO. AND ANR.	MR. K BHATTACHARJEE MS B TALUKDAR	MR. N SHARMA MS A UPADHAYA PP, ASSAM
8	CrI.Pet./1325/2019	NARAYAN SINGH AND 2 ORS. Versus THE STATE OF ASSAM AND 8 OTHERS	MR. A SARMA MR M K ROY	MS. A TALUKDAR PP, ASSAM MR. D K SHARMAH

9	Crl.Pet./1338/2019 WITH LCR 1 FILE	GAURI SANKAR SHARMA AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. B J MUKHERJEE MS R SAHA N CHAUDHURY	S CHOUDHURY MS. R HUSSAIN PP, ASSAM
10	Crl.Rev.P./56/2020 FIXED	MANASH KALITA Versus THE STATE OF ASSAM AND ANR	DR. B AHMED MR. I CHOUDHURY MR. S KHAN	MR G RENGMA PP, ASSAM MR. R DEY
	WITH I.A.(Crl.)/129/2020 in Crl.Rev.P./56/2020	MANASH KALITA Versus THE STATE OF ASSAM AND ANR.	MR. I CHOUDHURY MR. S KHAN	MR G RENGMA PP, ASSAM MR. R DEY
ORDERS				
11	Crl.M.C./88/2015 CRL.PET. 716/2012(D/O)	THANESWAR BORA Versus SMTI PHULMONI BORA	MR.A SHARIF MR.F ISLAM	
12	Crl.Rev.P./390/2015 FIXED	MD. MUNTAJ ALI @ FARUK Versus SULEMA BEGUM	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.N H LASKAR MR.J M SULAIMAN	
13	Crl.Pet./162/2018	UPEN GOGOI Versus THE STATE OF ASSAM AND ANR.	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI MR. K SAIKIA	PP, ASSAM
14	Crl.A./194/2018 WITH LCR AND OFFICE NOTE	CHUTU SK @ SAKUR UDDIN Versus THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
	WITH I.A.(Crl.)/482/2018 in Crl.A./194/2018	CHUTU SK @ SAKUR UDDIN Versus THE STATE OF ASSAM AND ANR	MR. S R ISLAM	PP, ASSAM
15	Crl.Pet./610/2018	NANDESWAR SWARGIARY Versus THE STATE OF ASSAM AND ANR.	MR. D R SAIKIA MR. S BORTHAKUR MS. P BORAH MR. D GOGOI	PP, ASSAM
16	Crl.Pet./778/2018	MEHDI HASSAN AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A GANGULY MR T CHHETRI	PP, ASSAM
17	I.A.(Crl.)/920/2018 in Crl.Rev.P./9857/2018	CHANDU MIA, Versus THE STATE OF ASSAM AND ANR.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	PP, ASSAM
	WITH Crl.Rev.P./9857/2018 (Filing Number)	CHANDU MIA Versus THE STATE OF ASSAM AND ANR.	MR. P K DEKA	PP, ASSAM
18	Crl.Pet./1093/2018	PRADIP CHETIA Versus THE STATE OF ASSAM AND ANR.	MS. S E AHMED	PP, ASSAM
19	Crl.A./68/2019 WITH OFFICE NOTE AND LCR 2 FILES	SHRI PARITOSH SAHA Versus THE STATE OF ASSAM and ANR	MR.M DAS MR. S K AGARWAL	PP, ASSAM PP, ASSAM
20	I.A.(Crl.)/90/2019 in Crl.Rev.P./376/2019	RATNESWAR BORAH Versus THE STATE OF ASSAM AND ANR.	MR A SHARMA MR. M BARUAH	PP, ASSAM
	WITH Crl.Rev.P./376/2019 (Filing Number)	RATNESWAR BORAH Versus THE STATE OF ASSAM AND ANR. (B)		
21	I.A.(Crl.)/344/2019 WITH LCR 4 FILES in Crl.Pet./993/2018	KALPANA DAS AND ANR Versus THE STATE OF ASSAM AND 2 ORS.	MR. P J SAIKIA MS. M KECHII MR. R S MISHRA	PP, ASSAM
	WITH Crl.Pet./993/2018	SANJEET DAS Versus THE STATE OF ASSAM AND ANR.	MR D TALUKDAR MR. M K DAS MS Z ANJUM MS J SAIKIA MR. R KAMAN	MR. P KATAKI (R2) MRS R BEGUM (R2) PP, ASSAM

22	I.A.(CrI.)/729/2019 WITH LCR 4 FILES in CrI.A./330/2019 WITH CrI.A./330/2019	SRI BHASKAR KALITA Versus THE STATE OF ASSAM AND ANR	MR. N UDDIN MR. M ISLAM MR A RAHMAN MR. M K HASAN	PP, ASSAM
23	I.A.(CrI.)/1031/2019 WITH OFFICE NOTE in CrI.Pet./762/2018 WITH CrI.Pet./762/2018	SRI BHASKAR KALITA Versus THE STATE OF ASSAM AND ANR	MR. N UDDIN MR. M ISLAM MR A RAHMAN MR. M K HASAN	PP, ASSAM
23	I.A.(CrI.)/1031/2019 WITH OFFICE NOTE in CrI.Pet./762/2018 WITH CrI.Pet./762/2018	JIAB UDDIN BARBHUIYA AND 4 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A H ALAMGIR	PP, ASSAM
24	I.A.(CrI.)/223/2020 in CrI.Rev.P./12395/2019 WITH CrI.Rev.P./12395/2019 (Filing Number)	JIAB UDDIN BARBHUIYA AND 4 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A H ALAMGIR	PP, ASSAM
24	I.A.(CrI.)/223/2020 in CrI.Rev.P./12395/2019 WITH CrI.Rev.P./12395/2019 (Filing Number)	SMTI SURYA DEVI Versus THE STATE OF ASSAM AND ANR.	MR B KAUSHIK MR. S HAZARIKA	PP, ASSAM
25	CrI.Pet./312/2020	SURYA DEVI Versus THE STATE OF ASSAM AND ANR. (F)	MR. S C KEYAL SC, CBI	
25	CrI.Pet./312/2020	CENTRAL BUREAU OF INVESTIGATION Versus SWETABH SUMAN, CIT (APPEAL) AND 6 ORS	MR. S C KEYAL SC, CBI	
26	CrI.Pet./318/2020 FIXED	SANJAY DIDWANIA Versus AKRITI DIDWANIA AND ANR	MR. A GOYAL MR. A CHOUDHURY MR. J P MORE	PP, ASSAM
27	CrI.Pet./364/2020	RANBIR SINGH GANDHI AND ANR. Versus CENTRAL BUREAU OF INVESTIGATION AND ANR	MR N J DAS MR. P K DAS MR R ALI MR A CHOUDHURY MR. N MAHAJAN	SC, C B I
28	I.A.(CrI.)/377/2020 in CrI.Pet./1030/2019 WITH CrI.Pet./1030/2019	BHASKAR BASUMATARY Versus THE STATE OF ASSAM AND ANR.	MS D DAS MR. M K DAS	PP, ASSAM
28	I.A.(CrI.)/377/2020 in CrI.Pet./1030/2019 WITH CrI.Pet./1030/2019	BHASKAR BASUMATARY Versus THE STATE OF ASSAM AND ANR.	MS D DAS MRS. R BORAH MR. M K DAS MS Z ANJUM	MR P K DAS (R2) MR. M BARUAH (R2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/09/2020

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1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR. A CHAMUAH	24-08-2020	To	30-09-2020